

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5236

ANSWERED ON:20.04.2001

CBI RAID ON INCOME TAX OFFICIALS

BODAKUNTI VENKATESHWARLU; DAGGUBATI RAMANAIDU; DR. KIRIT SOMAIYA; VSM (RETD.) COL. CHOUDHARY

Will the Minister of FINANCE be pleased to state:

- (a) whether CBI raided some Income Tax Officials in the second week of March, 2001;
- (b) if so, the details thereof and the outcome of the raids;
- (c) the number of raids conducted by CBI on the Income Tax Officers during the last three years;
- (d) whether it is a fact that the number of such corrupt officials in income tax, customs and excise departments are on the increase;
- (e) if so, whether there is any machinery excluding departmental to check the misuse of official powers by these officials; and
- (f) if so, the details thereof and if not, the step being taken by the Government to keep check on the assets of these officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a): Yes, Sir.

(b): Raids were conducted on one Addl.CIT and one ITO on 6.3.2001 and 13.3.2001 respectively. Both the Officers have been placed under suspension.

(c): Year	Number of raids
1998-1999	7
1999-2000	7
2000-2001	7

(d): The available data (number of disciplinary cases and prosecution) do not show that the number of corrupt officials in these departments is on the increase.

(e)&(f): Do not arise.